

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A No.410/KB/2017
T P No. 12/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

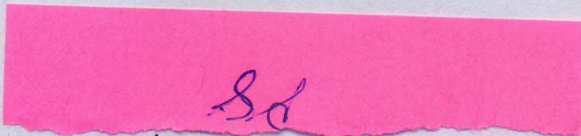
Name of the Company		Anmol Biscuits Ltd & Ors.	
Under Section		232(3)(D)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

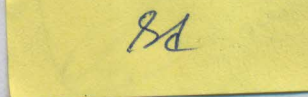
(1) DRAM HASSAN } ADV. FOR APPLICANTS 11/10/17.

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)